MODEL MILLS, NAGPUR LIMITED, NAGPUR

*600. SHRI B. D. KHOBARAGADE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

to Questions

(a) whether the enquiry into the affairs and accounts of Model Mills , Nagpur Limited, Nagpur has been completed; and

(b) if so, what are the findings of the Enquiry Committee?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO) : (a) and (b). The Investigation Committee has submitted a report. The report is a confidential document and it would not be "in the public interest to disclose the recommendations of the Investigation Committee.

SHRI B. D. KHOBARAGADE: May I know, Sir, whether any finding has been given regarding the propriety or impropriety of the closure of the Model Mills and if it was not proper to close the mills, whether any action has been taken against the management for closing the mills and retrenching thousands of workers?

SHRI N. KANUNGO: The mill is working now under the Authorised Controller appointed by the Bombay Government and as for the reasons, investigations are continuing, and after the results of the investigations are known, proper steps will be taken.

SHRI B. D. KHOBARAGADE: May I know, Sir, when the mills will be reopened and what the conditions imposed will be?

SHRI N. KANUNGO: Well, the mills will be reopened according to the convenience, I mean when arrangements are completed by the Authorised Controller who has already been appointed.

SHRI B. D. KHOBARAGADE: May I know, Sir, whether any wage cut

was Shri Mahavir Tyagi. The members were the following: Shri B. Ramaswamy of Ahmedabad, a textile spinner who has helped in the evolution of Ambar Charkha, Shri Krishna-das Gandhi who has been himself a life-long servant of the All-India Spinners Association and is an honoured member of the Sarva Seva Sangh, Shri Vichitra Narain Sharma who is the Minister of Local Self-Government and Rural Industries in Uttar Pradesh and who has all his life been engaged in the production of khadi. Shri K. G. Deodhar who is the Principal of the Nasik Vidyalaya on Khadi. Shri G. Venkatachalapathy who is a member of the Board of the Khadi Commission

SHRI DEOKINANDAN NARAYAN: Am I to know that the Chairman is well versed in this subject?

SHRI MANUBHAI SHAH: Is it necessary that all the members should be well versed in Charkhas? There are six members attached to him.

SHRI T. D. PUSTAKE: Is the prize still open?

SHRI MANUBHAI SHAH: The prize as it is not open, but we do feel that there should be a continuous incentive so that awards either every year or once in two years could be considered for the improvement of not only Ambar Charkha but all instruments of production in rural industries.

SHRI JASWANT SINGH: I wanted to know what is likely to be the cost of this cottage spinning unit for the innovation of which an award of Rs. 1 lakh is proposed.

SHRI MANUBHAI SHAH: The whole idea was to make, as far as possible, within one hundred rupees a self-contained domestic spinning unit with the preparatory parts thereof. Even though the limits were kept at Rs. 150, none of them could come within those limits.

will be imposed when the Mode! Mills will be started?

SHRI N. KANUNGO: I do not know. The Authorised Controller has got to prepare his scheme yet.

SHRI DEOKINANDAN NARAYAN: May 1 know if the Bombay Government has agreed to advance some amount to this mill?

SHRI N. KANUNGO: Yes, Sir, the the Bombay Government has taken the responsibility of providing the finance for the working capital of the mill.

SHRI DEOKINANDAN NARAYAN: I want to know the extent of the amount.

SHRI N. KANUNGO: The amount cannot be foreseen now.

श्वी पां० ता० राजभोज : क्या मालनीय मंत्री महोदय यह बतायेंगे कि माडल मिल को अपने कब्जे में लेने का सरकार ने कोई निरचय किया है आरेर वह कब से शुरु होने व ली हे ?

SHRI N. KANUNGO: I said that an Authorised Controller has been appointed and he is preparing a scheme to reopen the mills.

DR. R. B. GOUR: Was an inquiry under the Industries (Development and Regulation) Act held and who was the person who inquired into this?

SHRI N. KANUNGO: The Committee was appointed under Section 15 of the Industries (Development and Regulation) Act, and it was presided over by Mr. D. C. Kothari.

SHRI B. D. KHOBARAGADE: May I know Sir, whether there was any proposal by the labour representatives to run the Model Mills on a co-operative basis and, if so, what was the reaction of the Government to this formula?

56 RSD.—2.

SHRI N. KANUNGO: No, Sir, there was no proposal of that nature.

to Questions

IMPORT AND DISTRIBUTION OP COPPHR AND COPPER SCRAP BY S.T.C, AMONG LARGE-SCALE CONSUMERS

♦601. SHRI BABUBHAI CHINAI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the quantity and value of imports of copper and copper scrap made by the State Trading Corporation in the year 1958-59;

(b) the manner in which copper and copper scrap were distributed among largescale consum;rs and non-scheduled actual users;

(c) whether Government have received any complaints that the supplies have been procured by the State Trading Corporation at a high rate and further that the charges include a much larger margin than is normally taken by established importers; and

(d) whether these complaints have been examined and if so, with what result?

THE MINISTER OP COMMERCE (SHRI N. KANUNGO): (a) 9,515 tons of copper valued about Rs. 259.-25 lakhs was imported by State Trading Corporation during 1958-59. Copper scrap has not been imported.

(b) State Trading Corporation distributed copper to the large scale consumers and nonschedule actual users directly against permits issued, by the Controller of Non-ferrous Metals in terms of Non-ferrous Metals Control Order of 1958.

(c) Yes, Sir. In so far as margin charged by the State Trading Corporation is concerned.

(d) Yes, Sir. The complaints do not appear to be justified.

SHRI BABUBHAI CHINAI: May I know whether the Development Wing of the Government of India has issued